


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS:DELHI**

ORDER

Consequent upon posting/transfer of the Officers of the Delhi Judicial Services vide order no. 15/DHC/Gaz/G-7/VI.E.2(a)/2022 dated 26.04.2022 and in pursuance of Minutes of the Meeting dated 02.11.2018, received vide letter no. 24485/DHC/Mgt. & Coord. Cell/BMCC (Subordinate Courts) dated 19.11.2018, from the Hon'ble High Court of Delhi, and the supersession of earlier order of this office bearing no. 6664-6675/Genl./SHD/KKD/2020/Delhi dated 27.11.2020, Ms. Neha Priya, Administrative Civil Judge, Shahdara District, is appointed as **Grievance Redressal Officer under Section 23 of the Rights of Persons with Disabilities Act, 2016**. The contact detail of the Grievance Redressal Officer of Shahdara District is **9205781013**



(YASHWANT KUMAR)
Principal District & Sessions Judge
Shahdara District
Karkardooma Courts, Delhi.

No. 3127-3138 Genl./SHD/KKD/2022/Delhi.

Dated 2/5/22

Copy forwarded for information and necessary action to:-

- 1) The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) The Ld. District & Sessions Judge(HQ), Delhi.
- 3) The Ld. District & Sessions Judge, East/North-East, Karkardooma Courts, Delhi.
- 4) The Grievance Redressal Officer along with the copy of the above mentioned letter.
- 5) Sh. Devendra Kumar Sharma, ASJ/Chairman, Grievance Redressal Committee, Shahdara.
- 6) The State Commissioner for Persons with Disabilities, NCT of Delhi, 25-D, Mata Sundari Road, Near Guru Nanak Eye Centre, New Delhi-110002.
- 7) All the Judicial Officers of Shahdara District, Karkardooma Courts, Delhi, to bring this order to the notice of the staff with disabilities posted under their control.
- 8) The A.O(J)/Branch Incharge, all the branches of (Shahdara), KKD, Delhi, to bring this order to the notice of the staff with disabilities posted under their control.
- 9) The Website Committee, Tis Hazari/Karkardooma Courts, Delhi, to upload the same on the website.
- 10) The Incharge, Care Taking Branch/Shahdara with the direction to affix the same on the notice board of Shahdara District.
- 11) The Secretary, Shahdara Bar Association.
- 12) PS to the undersigned.


Principal District & Sessions Judge
Shahdara District
Karkardooma Courts, Delhi.